

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2859
TO BE ANSWERED ON 2ND DECEMBER, 2016
UNSAFE BLOOD TRANSFUSION PRACTICE**

2859. SHRI HUKUM SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that thousands of persons across the country have been infected with human immune deficiency virus while getting blood transfusions and the maximum number of such cases was reported from Uttar Pradesh due to unsafe blood transfusion practices in hospitals in 2015 and 2016 and if so, the details thereof, State/UT-wise;
- (b) whether National AIDS Control Organisation has prepared any details in this regard, if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has been slackening on raising AIDS awareness due to budget cuts and cases like these keep happening over and over again and no action is taken against erring hospitals and blood banks which is an extremely serious issue; and
- (d) if so, the reaction of the Government thereto along with corrective measures taken to check such practices in the country?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(ANUPRIYA PATEL)**

- (a): No.
- (b): Does not arise
- (c): No
- (d): Does not arise

.....